

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 444 of 2014 in  
DFR No. 2713 of 2014**

**Dated : 9<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Jaipur Vidyut Vitran Nigam Ltd. .... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Bipin Gupta**

**ORDER**

At the request of the learned Counsel for the Applicant/Appellant,  
post the matter on **02.01.2015**.

**(Rakesh Nath)  
Technical Member  
Ts/pr**

**(Justice Ranjana P. Desai)  
Chairperson**